

आयकर अपीलीय अधिकरण, ' ए ' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
"A" BENCH, CHENNAI

श्री धुव्वुरु आर. एल रेड्डी, न्यायिक सदस्य एवं, श्री एस जयरामन, लेखा सदस्य समक्ष

BEFORE SHRI DUVVURU RL REDDY, JUDICIAL MEMBER AND
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A. No.: 238/Chny/2020

निर्धारण वर्ष/Assessment Year : 2012-13

Kiran Devi,
No. 37, General Muthia Mudali Street,
Sowcarpet, Chennai.

Income Tax Officer,
Vs. Non-Corporate Ward -5(1),
BSNL Building,
No. 16, Greems Road,
Chennai – 600 006.

[PAN: AAAPD 4364L]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri. CA Ajith Choradha

प्रत्यर्थी की ओर से/Respondent by

: Ms. R. Anita, Addl. CIT

सुनवाईकीतारीख/Date of Hearing

: 07.09.2021

घोषणाकीतारीख/Date of Pronouncement

: 07.09.2021

आदेश / O R D E R

PER S. JAYARAMAN, ACCOUNTANT MEMBER:

The assessee filed this appeal against the order of the Commissioner of Income Tax (Appeals)-5, Chennai in ITA No. 193/CIT(A)-5/2018-19 dated 19.11.2019 for the assessment year 2012-13.

2. At the time of hearing, the learned counsel for the assessee inviting our attention to the letter dated 17.08.2021 submitted that the assessee wanted to utilize the Direct Taxes ' Vivas se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assessee has filed Form No. 1 and Form 2 and obtained Form 3 from the designated authority. Therefore, the appeal may be permitted to be withdrawn. We heard the Ld. DR also.

3. The Bench has considered the material. Since the assessee submits that he has obtained Form No. 3 and seeks withdrawal of appeal, therefore, we dismiss the appeal filed by the assessee, supra, as withdrawn. However liberty is given to the assessee/Revenue to restore the appeal, in the event of the designated authority, for any reason reject the application filed by the assessee under section 4 of the said Act.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on 07th September, 2021 at Chennai.

Sd/-

(धुव्वुरु आर. एल रेड्डी)

(DUVVURU RL REDDY)

न्यायिकसदस्य/Judicial Member

Sd/-

(एस जयरामन)

(S. JAYARAMAN)

लेखासदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated: 07th September, 2021

JPV

आदेशकीप्रतिलिपिअग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त (अपील)/CIT(A)
4. आयकरआयुक्त/CIT
5. विभागीयप्रतिनिधि/DR
6. गार्डफाईल/GF